

ITEM NO.25 REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS. Appellant(s)

VERSUS

STATE OF U.P. Respondent(s)

(with appln. (s) for bail)

Date : 28/01/2016 These appeals were called on for hearing today.

For Appellant(s)

Ms Upasana Talwar, Adv.

Mr. Arvind Kumar Gupta, Adv.

For Respondent(s)

Mr Kumar Saurav, Adv.

Mr. Abhish Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel for the appellant does not want to file additional documents.

Ld. Counsel for the respondent seeks time for filing additional documents. Be filed within four weeks time.

List again on 11.4.2016.

(PAWAN DEV KOTWAL)

Registrar